

संस्थागत कार्य विभाग तथा निर्माण और
आवास मंत्रालय में राज्य मंत्री (श्री
श्रीम जेहला) : सामान्य नीति के अनुसार,
रिहायशी भूखण्डों के सम्बन्ध में ऐसी बदला-
वदली की आज्ञा नहीं दी जाती । तथापि,
लोकप्रिय योजनाओं में औद्योगिक भूखण्डों
का, कम लोकप्रिय योजनाओं के भूखण्डों से
आदान प्रदान करने की आज्ञा दी जाती है ।

**Formulation of Consortiums for
manufacture of compost**

1725. SHRI TRIDIB CHAUDHARI:
Will the Minister of AGRICULTURE
be pleased to state:

(a) whether the Union Agriculture
Ministry has suggested to the State
Governments the formulation of con-
sortiums for utilising the garbage ac-
cumulated in towns and cities for the
manufacture of compost manure by
the fertiliser industry and the vari-
ous State Agro-Industries Corpora-
tions on a regional basis;

(b) the response of various State
Governments in this regard; and

(c) whether any integrated scheme
of manufacturing compost on this ba-
sis has been formulated?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE
(SHRI ANNASAHEB P. SHINDE):
(a) Yes Sir. The Union Ministry of
Agriculture has suggested to the State
Governments that a consortium of
fertiliser industry, Agro-Industries
and Cooperatives might be formed
who could advantageously take up
the work of collection and distribu-
tion of accumulated stock of compost
available in several big cities and
towns.

(b) The response from the State
Governments is awaited.

(c) Question does not arise.

**Construction of second Howrah
Bridge over Hooghly**

1726. SHRI TRIDIB CHAUDHARI:
DR. RANEN SEN:

Will the Minister of SHIPPING
AND TRANSPORT be pleased to
state:

(a) whether all complications about
engaging foreign consultants for the
construction of the Second Howrah
Bridge over the Hooghly and the dif-
ference persisting between the State
Government and the Union Govern-
ment have been finally resolved;

(b) who are the contractors and
consultants for the construction of
the bridge as finally decided upon;

(c) when the actual construction
of the bridge would be undertaken
and completed; and

(d) whether the supply of steel
and cement for the bridge have been
assured by the concerned agencies?

THE DEPUTY MINISTER IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI PRANAB
KUMAR MUKHERJEE): (a) and
(b). The State Government have
awarded the contract for approaches
to the bridge to M/s. S.P.I. Limited.
They do not have any foreign consul-
tants for this work. The contract for
the bridge proper has been awarded
to M/s. Bhagirathi Bridge Construc-
tion Company who have engaged
M/s. Freeman Fox and Partners as
their Consultants. In order to exer-
cise a double check and ensure struc-
tural soundness of the project the
State Government intend engaging a
foreign firm of consultants for the
Hooghly River Bridge Commissioners.
Certain matters concerning the assign-
ment and responsibility for this firm
of consultants were also discussed by
the State Government with the Union
Government. The State Government